

ITEM NO.107

COURT NO.12

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 111/2011

V. RAVI KUMAR

Appellant(s)

VERSUS

THE STATE REP. BY INSPECTOR OF POLICE & ORS.

Respondent(s)

Date : 06-09-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. S.Haik Mohamad Haneef, Adv.
Mr. M. Vijaya Bhaskar, AOR

For Respondent(s) Mr. M. Yogesh Kanna, AOR
Mr. S. Partha Sarathi, Adv.

Mr. Kaustubh Shukla, AOR
Mr. Abhay Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of the counsel for the respondents, post
the matter on 11th September, 2018.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER